in this august house for the emancipation of women.

A comprehensive legislation has to be passed by the Parliament at the earliest. Otherwise women of this country will revolt. The causes of these evil practices must be found out at the first instance and reliaf measures must be given top p iority in that comprehensive legislation. Financial upliftment and eradication of supersuition are the only measures to solve the various cruel practices which degrade the status of women in our society.

The Earth is compared to mother. Mathrudevobhava is said first and then Pithrudevobhava. In this way a holy status is given to women in our society on one hand and on the other she is hnmiliated and looked dowb upon. This double standard should go and women should get their pride place in our society. It is women who give birth to us. It is women who nurish and protect us. Mother saerifices her life for the children. Strangely and unfortunately our society is blind to such sacrifices of women.

Sir, I want to continue my speech on Monday.

DR. T. KALPANA DEVI (Warangal): Mr. Chairman, Sir, The House is discussing the situation arising out of the incident of Sati at Deorala...

MR. CHAIRMAN : You may please continue next time.

Resolutions presented to the House on the 11th November, 1987."

[English]

MR. CHAIRMAN : The question is :

"That this House do agree with the Fortysecond Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 11th November, 1987."

The motion was adopted

15,31 hrs.

RESOLUTION RE : MEASURES FOR UPLIFTMENT OF TRIBAL PEOPLE— Contd.

[English]

MR. CHAIRMAN : The House will now take up further discussion on the Resolution regarding measures for upliftment of tribal people moved by Shri Dileep Singh Bhuria on the 16th April.

Shri A.C. Das to continue his speech.

[Translation]

ANADI CHARAN DAS *SHRI (Jaipur) : Mr. Chairman Sir, the other day I was dealing with tribal education. The Govt. have taken steps to spread education all over the country. But attention has not been paid to disseminate aducation tribals. They have been among the neglected in the field of education. Let us take the case of technical education, I am glad that Government are taking steps to spread vocational education. But tribal students should also be given these facilities. I.T.I. schools should be opened in the tribal areas. If more ITI schools are opened in the tribal areas, the local tribal students can get admission in those schools. But merely by opening technical schools the ST students cannot get technical education. For that you have to encourage them. You

15.30 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[Translation]

Forty-Second Report

SHRI RAM AWADH PRASAD (Basti): I beg to move : "That this House do agree with the Forty-second Report of the Committee on Private Members' Bills and

*The speech was originally delivered in Oriya.